

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 106 of 2013**

**Dated : 21<sup>st</sup> August, 2015**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

**Punjab State Power Corporation Ltd. .... Appellant(s)  
Versus  
Punjab State Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K Ganesan & Ms Akshi  
Seem

Counsel for the Respondent (s) : Mr. Sakesh Kumar

**ORDER**

Arguments are yet to commence in this appeal. The parties, as directed earlier also, have not filed their written submissions. They are again directed to file their written submissions after furnishing a copy to the other side.

Post this appeal for hearing on **12<sup>th</sup> October, 2015.**

**( T. Munikrishnaiah )  
Technical Member**

**( Justice Surendra Kumar )  
Judicial Member**

*sh/hcj*